

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (I.B) No.213/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Stewarts and Lloyds of India Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.

CS Dr. (h.c.) MAMTA
BINANI
~~LIQUIDATOR~~
Liquidator

Stewarts &
Lloyds

Mamta Binani
5/1/18

ORDER

Ld. Liquidator, Cs. Dr. (h.c.) Mamta Binani, has filed Preliminary Report, which may be taken on record.

List it on 31/01/2018 for filing Progress Report .



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)